

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA No. 1081/2016

IN THE MATTER OF:

Tathagata Bhattacharya

.... **APPLICANT / PETITIONER**

Vs

World Consulting & Research Corporation Pvt. Ltd. (WCRC)

.... **RESPONDENT**

SECTION:

Under Section 433, 434 & 439

Order delivered on 16.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):- Mr. Pankaj Khaitan, Practising Co. Secy.

For the Respondent(s):-

ORDER

C.A. No. 96(PB)/2018

Notice of the application to the non applicant.

Let the service be effected by e-mail as well as by ordinary process.

Process dasti as well.

List for further consideration on 09.03.2018.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)